RESUME OF WORK DONE BY LOK SABHA

EIGHTH LOK SABHA 5 th SESSION, 1986

18

LOK SABHA SECRETARIAT-NEW DELHI

June 1986 - Asadha 1908 (Saka)

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA-FIFTH SESSION)

(20th February to 8th May, 1986)



LOK SABHA SECRETARIAT NEW DELHI

June, 1986/Asadha, 1908 (Saka)

707,98(3) 707,98(3) 328.54R

1986 By Lok Sabha Secretariat

Published under Rule, 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixth Edition) and Printed by Akashdeep Printers, New Delhi-

PREFACE

This publication contains a brief resume of the work done by Eighth Lok Sabha during its Fifth Session *i.e.* from 20th February to 8th May, 1986.

New Delhi;

SUBHASH C. KASHYAP, Secretary-General

June, 1986

Asadha, 1908 (Saka)

CONTENTS

			PAGE
1.	DURATION OF SESSION	•••	1
2.	ADJOURNMENT MOTION		
	Admitted and Discussed	•••	2
3.	BILLS		
	(i) Government Bills	•••	3
	(ii) Private Members' Bills	•••	10
4.	CALLING ATTENTION STATEMENTS	•••	19
5.	DIVISION	•••	22
6.	FINANCIAL BUSINESS .		
	(i) Railway Budget		23
	(ii) General Budget	•••	24
7.	LEAVE OF ABSENCE	•••	27
8.,.			
	Motion Under Rule 388 for Suspension of Rule		29
9.	OATH OR AFFIRMATION		30
10.	OBITUARY REFERENCES	•••	31
11.	PAPERS LAID ON THE TABLE	•••	33
12.	PERSONAL EXPLANATIONS UNDER RULE 357	***	34
13.	PETITIONS	•••	35
14.	PRESIDENT'S ADDRESS		36
15.	PRIVILEGE MATTERS	•••	37
16.	QUESTIONS		
	(i) Starred	•••	40

				PAGE
	(ii)	Short Notice Question	•••	40
	(iii)	Unstarred	•••	40
	(iv)	Half-an-Hour discussion arising out of answers to questions		41
17.	RE	SOLUTIONS		
	(i)	Resolution placed before the House by the Speaker		42
	(ii)	Government Resolutions		43
	(iii)	Statutory Resolutions	•••	44
	(iv)	Private Members' Resolutions	•••	46
18.		ORT DURATION DISCUSSIONS ULE 193)		47
19.	SPE	AKER/DEPUTY SPEAKER/CHAIRMAN Announcements/References		49
20.	STA	TEMENTS		
	(i)	Suo-Motu statements made/laid by Ministers under Rule 372		50
	(ii)	Statement under Direction 115	•••	54
	(iii)	Statement under Rule 199	•••	55
	(iv)	Matters under Rule 377		
		(a) Details of matters raised	•••	56
		(b) Position regarding receipt of replies from Ministers concerned (as on 16,6,1986)		102
21.		TEMENT SHOWING TIME TAKEN ON RIOUS KINDS OF BUSINESS		103

RESUME OF WORK DONE BY THE EIGHTH LOK SABHA DURING THE FIFTH SESSION FEBRUARY—MAY, 1986

1. DURATION OF SESSION

Date of commencement ... 20 February, 1986

Date of adjournment sine die ... 8 May, 1986

Date of prorogation ... 12 May, 1986

Number of, days of sittings ... 48

Number of hours of sittings ... 359 hours and 18 minutes

·

2. ADJOURNMENT MOTION

		₹	Admitted and Discussed	nesed			
ø Ž	S. Subject No.	Name of Member	Date when admitted	Date when discussed	Decision of the House	Thme t H.	Time taken H. M.
-	1. The steep rise in prices of fertilizers and Petroleum Products announced on the eve of the Budget Session of Parliament thereby destroying the budgetary processes and causing grave hardships to the	Prof. Madhu Dandavate	21.2.86	21.2,1986 (Friday-Discussion commenced at 4 P.M. interrupting Private Members' Business).	Nagatived M.	5	45
	common man.		,				

3. BILLS

(i) Government Bills

ŠŽ	Title of the Bill	Date of intro-duction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabba	Time taken	No. of amend-ments tabled	No. of amend-ments carried	Progress/ Remarks
-]	2	3	4	3	9	7		6
					Н			
Ŧ	 The Spices Board Bill, 1985. 	10.12.85 (Earlier	1	21.2.86 (Consideration) and passing)		· s o	"	Passed, as
* 2.	*2. The Spices Cess Bill, 1985.	10,12,85 (Earlier	1	21,2,86 (Consideration)	1 27	v o	vo	Passed, as amended

Passed, as 2 22 21,2,86 (Consideration and passing) 21.2.86 18.3.86 (Consideration and passing) 1 10,12,85 (Earlier session) 20,12.85 (Earlier sesssion) ment Bank of India (Amendment) Bill, 1985 3. The Industrial Develop-· Discussed together.

!

1		•	v	° E	×	-	•	ъ
	25,2,86	I	5.5.86 6.5.86 (Consideration and passing)	17	59	243	••	Passod, as amended.
7	25,2,86	I	18,3.86 (Motion for withdrawal of the Bill)	0	2	•	1	Bill withdrawn by leave of the House.
	1	.26 2,86	28,2.86 4.3.86 (Consideration and passing)	7	8	ī	1	Page
7	28.2.86	1	30,4,86 (Consideration and passing)	74	00	22	ŧ	Passed
N	28.2.86	1	24.4.86 25.4.86 28.4.86 (Consideration and passing)	13	13 24	8 0 ·	%	Passed, as amended,

A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the second week of the Monsoon sersion, 1986 adopted.	Passod	.a.	Pased
1	1	í	1
1	ı	1	ı
1	2 33	4 :39	0 01
12.3,86 (Motion for extension of time for presentation of the Report of the Joint Committee)	18.3,86 (Consideration and passing)	17,3,86 (Consideration and passing)	13.3.86 (Consideration and passing)
1	13.3.86	13,3,86	1
26.8.85 (Barlier session)	1	ı	13.3.86
9. The Lokpal Bill, 1985	10. The Contract Labour (Regelation and Abolition) Amendment Bill, 1986, as passed by Rafyo Stable.	**11. The Administrative Tribunals (Amendment) Bill, 1986, as passed by Rajya Sabha,	12. The Appropriation (Vote on Account) Bill, 1986.
o.	10	<u>=</u>	12.

The motion for consideration of the Bill was discussed together with the Statetory Resolution seeking disapproval of the Motor Vehicles (Amendment) Ordinance, 1986 (No. 4 of 1986).

The metion for consideration of Bill was discussed together with the Statutory Resolution seeking disapproval of the Administrative Tribunals (Amendment) Ordinance, 1986 (No. 1 of 1986). *

and rassing)

Passed	Passed	Amendments made by Rajya Sabba considered and agreed to by Lok Sabba.	Pending	Report of the Joint Committee laid on the Table.	Discussion on the motion for consider-ation not concluded. Pending.	pproval of the Ravi
1	t	t	1	1	1	sceking disa
ŀ	1	f	103	1	91	ry Resolution
2 22	0 18		1	L	1 24	the Statuto
29.4.86 (Consideration	and passing) 23.4.86 (Consideration and passing)	6,5,86 (Consideration of amendments made by Rajya Sabba)	1	i	2.5,86 (Consideration and passing)	issed together with
1	1	24.4.86 (As return- ed by Rajya Sabha with amend- ments)	I	2.5.86 (Laying of the Report of the Joint Committee)	1	Bill was discu
15,4,86	23.4.86	19.8.85 (Barlier session)	25.4.86	1	20.12.85 (Barlier Session)	eration of the
 The Coal Mines Labour Welfare Fund (Repeal 	Bill, 1986 The Appropriation (No. 3) Bill, 1986	22. The Supreme Court (Number of Judges) Amendment Bill, 1986	The Railways Bill, 1986	The Mental Health Bill, 1981, as introduced in Rajya Sabba	25. The Industrial Finance Corporation (Amendment) Bill, 1985	* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Ravi dna Beas Waters Tribunal Ordinance, 1986 (No. 2 of 1986).
20.	21.	22.	23.	24.	25.	

Passed, as amended	e0	+	1 27	8.5.86 (Consideration	ı	7,5.86	The Environment (Protection) Bill	31.
Passed, as amended		-	1 31	8.5.86 (Counderation and passing)	ı	7,5.86	The Wild Life (Protection) Amendment Bill, 1986.	30.
Passod	i	ı	0 36	8.5.86 (Consideration and passing)	t	6,5,86	The Income-tax (Amendment) Bill, 1986.	29.
	1	1	l	I	1	6.5.86	The Research and Development Cue Bill, 1986,	28.
	ı	±	2 13	6.5.86 (Consideration and passing)	1	5.5.86	The Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1986.	•27.
Pending	i	.	Σ I	i	1	5,5,86	26. The Apprentices (Amendinent) Bill, 1986.	26.
6		7	, V	n	~	m	2	-

SUMMARY

1.	Bills pending at the end of the last session	•••	5	5
2.	Bills introduced	•••	1	20
3.	Bills opposed at introduction stage	•••	,	1
4.	Bills passed by Rajya Sabha and laid on the Table	•••		4
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	•••		Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table	•••		1
•	Bills passed	•••		24
	Bills negatived	•••		Ni
-	Bills withdrawn	•••		£
10.	Bills part discussed	•••		ı
11.	Motions for adjournment of debate on Bills adopted	•••	i	Nii
12.	Bills referred to Select Committee	***		NH
13.	Bills referred to Joint Committee	•••	1	Nii
14.	Bills reported by Select Committee	•••	i	NN
15.	Bills reported by Joint Committee	•••		@1
16.	Bills orginating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	•••	f	M
17.	Bills pending at the end of the session vide Para No. 1064 of Lok Sabha Bulletin-Part II, dated 16 May, 1986			5
	@Report of the Joint Committee laid on the Table.			

(ii) Private Members' Bills

Progress/ Remarks	6		Pending.	Pending	· Pending	Pending
No. of amend- ments carried	60		ı	ī	1	Ĺ
No. of amend- ments tabled	,		ı	I	I	I
Time	9	H.M.	1	ì	١.	I
Date of discussion in Lok Sabha	3		1	1	ı	1
Date of laying on the Table (in case of Bills passed by Rajya Sabha)	4			1	1	í
Date of introduction	3		21-2-1986	21-2-1986	21-2-1986	21-2-1986
Title of the Bill and Member-in-charge	2		The Organ (Authority for Use for Therapeutic and Transplantation Purposes) Bill, 1985 by Shri Manik Sanyal.	The Constitution (Amendment) Bill, 1985 (Amendment of article 311, erc.) by Shri Thampan Thomas.	The Advocates (Amendment) Bill, 1986 (Amendment of section 1, erc.) by Shri Priya Ranjan Das Munsi.	The Hindu Marriage (Amendment) Bill, 1986 (Amendment of sections 24 and 25) by Shri Priya Ranjan Das Munsi,
is S	-		- :	÷.	m	-

	•	11	
Pending	Pending.	Bill withdrawn by leave of the House.	The motion was declarred as not carried in accordance with Rule
1	1	ž	īž
1	1	-	₹ _
.1	0.04 minutes taken on introduc- tion of Bills at S. Nos.	0-20 (excluding 12 bours and 01 minute taken during Second, Third and Fourth	0-41 (excluding 2 bours and 25 minutes taken during
ť	i	10-5-1985 26-7-1985 9-8-1985 23-8-1985 22-11-1985 6-12-1985 (Earlier Sessions) 21-2-1986 (Further consideration)	6-12-1985 (Barlier Session) 21-2-1986 7-3-1986 (Further
1	1	1	1
21-2-1986	21-2-1986	15.3.1985 (Earlier Session)	9.8-1983 (Barlier Session)
The Farmers Old Age Pension Bill, 1986 by Shri Balasaheb Vikhe Patil,	The Compulsory Military Training Bill, 1986 by Shri Uttam Rathod.	The Code of Criminal Procedure (Amendment) Bill, 1985 (Amendment) ment of sections 125 and 127) by Shri G. M. Banatwalla.	The Constitution (Amendment) Bill, 1985 (Insertion of new Part XA) by Shri Ananda Pathak.
H # >		<i>~</i>	-

				12]			
			1147 of the Rules of Proce- dure and in accord- ance with the Con- stitution.	Pending	Pending	Pending	Pending.
	æ			1.	1 -	F ,	1 ;
	1	,		1:	11	;	1;
	۰.	M	Fourth Sestion)	! :	1.	1;	I,
The state of the s	\$	•	considera- tion)	j.	l i	\$;	3 .
	4			ŧ	ŀ	1	•
	т.			7-3-1986	7-3-1986	7-3-1986	7.3-1986
1				The Payment of Bonus (Amendment of sec tou 1, etc.) by Dr. Datta Samant.	The Regional Rural Banks (Amendament) Bill, 1986 (Amendment of section 2, etc.) by Dr. Sudhir Roy.	The Constitution (Amendment) Bill, 1986 (Amendment of article 368) by Prof. Madhu Landavate.	The Constitution (Amendment) Bill, 1986 (Amendment of articles 75 and 164) by Prof. Madhu Datidavate.
	-			٠ ه٠		Ξ	. 2

Motion for leave to introduce opposed. Bill into- duced. Pending.	Pending	Bill with- drawn by leave of the House	Pending	Pending .
ĺ	 1	Ž	1	1 .
1	1	-	I	1
l,	0.15 minutes taken on introduction of Bills at S. Nos. 9 to 14	5-52	1	0-03 minutes taken on introduc- tion of Bitle at S. Nos.
I		7.3.1986 21-3-1986 4-4-1986 (considera- tion)	1	1
1	1	1	1	1
7-3-1986	7-3-1986	29-3-1985 (Earlier Session)	21-3-1986	21-3-1986
The Hoarding and Profiteering Prevention Bill, 1986 by Prof. Madhu Dandavate.			The Railway. Property (Unlawful Possession) Amendment Bill, 1986 (Amendment of section 9) by Prof. Madhu Dandavate,	The Constitution (Amendment) Bill, 1986 (Intertion of new article 394.4) by Shri Naresh Chandra Chaturvedi,
13.	4 .	13.	16.	12.

	2	e .	4	8	9	7	œ	6
					H			
The Gover torics (Ar (Substituti section 44 Naik,	The Government of Union Territories (Amendment) Bill, 1986 (Substitution of new section for section 44) by Shri Shantaram Naik.	4-4-1986	ı	1 .	Ħ	1	i	Pending
The Indian ment) Bill sections 25	The Indian Penal Code (Amendment) Bill, 1986 (Insertion of new sections 298A and 298B) by Shri Shantaram Naik.	4-4-1986	i	I	1	1	Į	Pendin g
The Cou Bill, 1986 44.4) by (The Constitution (Amendment) Bill, 1986 (Insertion of new article 44A) by Shri Shantaram Naik,	4-4-1986	:1	1	0.03 minutes taken on introduction of Bills at S, Nos. 18 to 20	1	Γ	Pending
The Bee (Conditi Amendo ment of Ajit Kw	The Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1985 (Amend-ment of section 2, etc.) by Shri Ajit Kumar Saha.	26.4-1985 (Earlier Session)	1	4-4-1986 17-4-1986 2-5-1986 (considera- tion)	5-25	, 	Ž	Discussion on the motion for considera- tion not concluded,

Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending
I	1	1	1	1	i	ı	1
7	ı	1	1	1	ľ	1	1
1 .	ì	1	1	1	1	l ¹	1
1	1	1	1	į	i	i	1
1	I	1	1	1 -	1	1	ı
17-4-1986	17-4-1986	17-4-1986	17-4-1986	17-4-1986	17-4-1986	17-4-1986	17-4-1986
The Constitution (Amendment) Bill, 1986 (Amendment of articles 310 and 311) by Shri Satyagopal Misra.	The Constitution (Amendment) Bill, 1986 (Insertion of new Part XXIA, etc.) by Shri Balasabeb Vikhe Patil.	The Agro-based Industries Reserved for the Producers and Workers Cooperatives Bill, 1986 by Shri Balasaheb Vikhe Patil,	The Small and Marginal Farmers' Aid Bill, 1986 by Shri Hannan Mollab,	The Special Medical Facilities to Government Employees Bill, 1986 by Shri Hannan Mollah.	The Agricultural Workers' Compensation Bill, 1986 by Shri	The Constitution (Amendment) Bill, 1986 (Amendment of article 101) by Shri Anoopchand Shah.	The Constitution (Amendment) Bill 1986 (Amendment of article 311) by Shri Suresh kurup.
22.	23.	24.	25.	26.	27.	28.	29.

	N		16	*1	
٥	Pending	Pending.	Pending	Pending	Pending
∞	. 1	i	1	1	i
7	1	I	١.	1	ı
vo	× 1	1	0-05 minutes taken on introduc- tion of Bills at S. Nos.	1	1
•	l .	1	I	ı	i
-	l 1	1 :	ŀ	1	1
3	17-4-1986	17-4-1986	17-4-1986	2-5-1986	2-5-1986
a	The Constitution (Amendment) Bill, 1986 (Insertion of new article 333A) by Dr. P. Vallal Peruman.	The Constitution (Amendment) Bill, 1986 (Amendment of article 324) by Shri G.M. Banatwalla.	The Constitution (Amendment) Bill, 1986 (Amendment of article 315) by Shri Shantaram Naik.	The Muslim Personal Law (Shariat) Application (Amendment) Bill, 1986 (Amendment of section 2) by Shri Syed Shababuddin.	The Constitution (Amendment) Bill, 1986 (Amendment of Eighth Schedule) by Prof. Narain Chand Parashar [Bill No. 45 of 1986]
-	30.	31.	32.	33.	34.

Pending	Pending	Pending
1	i	1
1	1	1
1	1	minutes taken on introduc- tion of Bills at S. Nov.
1	1	1
1	i	1
2-5-1986	2-5-1986	2-5-1986
35. The Flood Control Authority of India Bill, 1986 by Dr. Chandra Shekhar Verma.	36. The Crop Insurance Scheme Bill, 1986 by Shrimati Usha Choudhary.	37. The Constitution (Amendment) Bill, 1986 (Amendment of Eighth Schedule) by Prof. Narain Chand Parashar, [Bill No. 47 of 1986]
35.	36.	37.

SIIMMARY

1.	Bills pending at the end of the last session.	-41	123
2.	Bills introduced.	•••	٤ :
3.	Bills discussed.	•••	
4.	Bills withdrawn	•••	4
5,	Bills negatived	•••	3
6.	Bills removed from the Register of Pending Bills.	•••	11
7.	Bills part-discussed.	•••	1
8.	Bills pending at the end of the Session vide para No. 1065 of Bulletin-Part II dated 16.5,1986	•••	142

4. CALLING ATTENTION

. • 1	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time taken H. M
- 1	2	3	4	5
	Reported statement made by the official spokesman of a neighbouring country regarding recent disturbances in India and the reaction of the Government in the matter.	Prof. K.K. Tewari	Shri B.R. Bhagat 25,2,1986	11
	Situation arising out of the non- settlement of the ethnic problems of Tamils in Sri Lanka and repor- ted attacks on Indian fishing bosts by Sri Lankan Navy and the steps taken by the Government in that regard,	Shri P. Kolandaivelu	Shri B. R. Bhegat	0 88
	3. Reported delay in the completion of the Hazira-Bijatour-Jagdishpur Gas Pipeline Project and the steps taken by Government in that regard.	Shri Balwant Singh Ramoowalia	Shri Chandra Shekhar Singh 12.3.1986	1 17

₩	88	4	. 50	7
	0	•	•	o
, 4	Shri K.C, Pant 14,3,1986	Shri S, Krishne Kumar	Shri B.R. Bhagat 20,3,1986	Shri P,A. Sangma 3,4,1986
3	Shri Bhattam Sriramamurthy	Shi Shantaram Naik	Shri Dharam Pal Singh Malik	Shri G. Bhoopathy
·. 2·	Reported decision of the Union Government to reduce the capacity of the Visakhapatnam Steel Plant and consequent curtailment of employment opportunities to the displaced persons and the action taken by the Government in that regard.	Alarming situation arising out of the reported epidemic of Meningitis in the capital affecting both adults and children in large numbers and the steps taken by the Government to curb the menace.	Situation arising out of reported anchorage of some warships belonging to the United States Seventh Fleet including the world's largest aircraft carrier "US Enterprise" of Karachi harbour,	Recent accident in Singareni Collieries caused by sudden influx of noxious gas containing Carbon monoxide resulting in several deaths and affecting several others and the measures taken by the Government to prevent such mishaps.
	4.	w.	v .	~ .
ı				.\$

٥.

. 0

ω.

of the Union and the steps taken by the Government in that regard.

5. DIVISIONS

Number of Divisions beld ... 5

200	2
AT DISCUSTED	71.000
E 2 V Z	
<u>'</u>	•

Subject	Date of presentation	Date(s) of discussion		- =	Time taken
_	7	e .			4.
				H	×
	(i) Rallway Budget	1y Budget			
Budget (Railways) for 1986-87	26,2,1986			0	36
		4.3.1986 7 5.3.1986 } 6.3.1986	General Discussion	7	14 09
		13,3,1986	*Discussion and voting on Demands for Grants		
Supplementary Demands for Grants in respect of Budget (Railways) for 1985-86	7,3,1986	13,3,1986	*Discussion and voting on Supplementary Demands for Grants (Railways)	*	\$
Demands for Excess Grants in respect of Budget (Railways) for 1983-84	7,3,1986	13,3,1986	*Discussion and voting on Demands 'for Excess Grants (Railways)		

Discussed together alongwith the Government Resolution seeking approval of the recommendations contained in the Third Report of the Railway Convention Committee, 1985.

•	×	80	4	5	\$	20	7	22
•	=	7	19	•	1	••	9	٠
	3.1	÷	General Discussion	13,1986 Discussion and voting on Demands for Grants on Account (Voted without discussion)	Petroleum & Natural gas	External Affairs	Commerce	Steel & Mines
3	(ii) General Budget	7.3.1986	10.3,1986 11.3,1986 12.3,1986 13,3,1986	13,3,1986	19.3.1986 20,3.1986	21,3,1986 24,3,1986	31.3,1986 1.4,1986	1.4.1986 \\ 2.4.1986 \\ 3.4.1986 \\\
2	(ii) - Gene	28.2.1986			Stants of Ministry/Dep			
1		Budget (General) for 1986.87			19.3.1986 20.3.1986			

X	8 02	1 42	6 51	4 17	13 25	8 52	6 46	4 23	0 03	
	Energy	Defence	Water Resources	@Science and Technology, Atomic Energy, Electronics, Ocean Development, Space	Home Affairs	Food and Civil Supplies	Information & Broad- casting	Agriculture	Communications Environment and Forests Finabes Health & Family Welfare Human Resource Deve.	
	3.4.1986 4.4.1986 7.4.1986	7.4.1986 8.4.1986	8.4.1986] 9.4.1986 J	9.4.1986 10.4.1986	10.4.1986 11.4.1986 15.4.1986 16.4.1986	16.4.1986 } 17.4.1986 } 21.4.1986 J	21.4.1986	23.4.1986	Guillotined 7 at 5.58 PM on 23.4.86	

@ Discussed together

															5	:	
															7)	
lopment, Industry Labour	Law & Justice	Parliamentary Affairs and Tourism	Personnel, Public Griev.	ances and Pensions Planning	Programme Implementa.	tion	Transport	Urban Development	Welfare	Lok Sabba	Rajya Sabha	Secretariat of the Vice-	President	**Discussion and voting on	Supplementary Demands for Grants (General)	**Discussion and voting on	Grants (General)
					٠,		-						•	14,3,1986	17.3,1986	14.3.1986	().1.5.1760
														10,3,1986		10.3.1986	
														Supplementary Demands for Grants in	respect of the Budget (Gentral) for 1985.86	Demands for Excess Grants in respect of	ue buuget (General) 10f 1903-6+

** Discussed together

7
\simeq
Z
Ĭ
V
æ
ARSHNOR
9
$\overline{}$
·
=
~
⋖
LEAVE
-1
ď
-

ŝ	Name of Members	Period of which	Date when
_	2		leave granted
١.	01-10		4
:	Surimati Indumati Bhattacharyya	7th to 20th December, 1985	21,3,1986
		5th to 25th March and 31st March to 23rd	25 4 1086
۲.	Shrimati Vyjayaothimala Baji	April, 1986.	
_		20th December, 1985,	21,3,1986
•	Shri Charan Singh	20th February to 18th April, 1986.	21,3,1986
_		19th April to 7th May, 1986.	25.4,1986
٠.	D. G. S.	20th February to 14th March, 1986,	21,3,1986
'n	Shri B.V. Desai	20th February to 18th April, 1986.	21,3,1986
	; ;	19th April to 7th May, 1986.	25.4.1986
٠ ،	o. Mri Bharatkuthar M. Odedra 7. Shri B.B. Ramaiah	3rd March to 31st March, 1986.	21.3.1086

-	74	7	
80	8. Shrimati N.P. Ibansi Lakshmi	3rd to 25th and 31st March, 1986.	
o,	9. Shri Srikantha Datta Narasimharaja Wadiyar	12th to 25th March and 31st March to 11th April, 1986.	
10.	10. Sbri Lala Ram Keb	21st to 25th March and 31st March to 10th April 1986.	
11.	11. Shri A. Senapathi Gounder	31st March to 23rd April, \\ 1986,	25,4,1986
12.	12. Shri Mahendra Singh	15th to 29th A.ril, 1986.	
13.	13. Shri Sambhajirao Kakadé	8th April to 7th May, 1986.	
4.	Shri S, B Chavan	16th April to 7th May, 1986.	
15.	15. Sbri Saifuddin Abmed	3rd to 21st April, 1986.	

8. MOTION.

	Remarks	Adopted	
	Thine I	н м 0.01	
f Rute	Date on which motion moved	21,2,1986	
Motion under Rule 388 for suspension of Rule	Member who moved	Shri P. Shiv Shankar	·
Med	Brief Subject	Suspension of the proviso to Rule 66 of the Rules of Procedure and	Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Spices Cess Bill, 1985 in as much as it is dependent upon the Spices Board Bill, 1985.
	S. S.	- :	

9. *OATH OR AFFIRMATION

Š		Constituency	Oath/ Affirmation	Language in which oath/ affirmation was made	Date of taking oath/
-	1. Shri Sudarsan Das	Karimganj (SC)—Assam	Oath	Beogali	20.2,1986
2.	2, Shri Santosh Mohan Dev	Silchar—Assam	Oath	English	1
ы.	3. Shri Biren Singb Engti	Autonomous District (ST) —Assam	Oath	English	•
₹.	4. Shri Abdul Hamid	Dhubri—Assam	Oath	English	•
,	5. Shri Samar Brahma Choudhary	Kokrajhar (ST)—Assam	Oath	English	•
۰.	6, Shri Ataur Rahman	Barapeta—Assam	Oath	Assamese	1
7.	7. Shri Dinesh Goswamy	Guwahati—Assam	Oath	Assamese	:
œ.	8. Shri Saifuddin Ahmad	Mangaldai — Assam	Oath	Assamese	•
6.	9. Shri Bipin Pal Das	Tezpur—Assam	Oath	English	:
10.	10. Shri Muhiram Saikia	Nowgong—Assam	Oath	Assamese	:
11.	11. Shri Bhadreswar Tanti	Kaliabor-Assam	Oath	Assamese	•
12.	12. Shri Parag Chalina	Jorhat Assam	Oath	Assamese	:
13.	Shri Horen Bhumij	Dibrugarh-Assam	Oath	English	•
14.	Shri Gakul Saikia	Lakhimpur — Assam	Oath	Assamese	; ;

Members elected in December, 1985

ž Š	Name of Member	Date on death	Date of which reference made	Time taken
_	2	3	4	8
-:	1, Shri Doongar Singh (Member, Seventh Lok Sabha)	2.1.1986		H
۶.	2, Shri Fulsinhji Bharatsinhji Dabhi (Member, First Lok Sabha)	11,1,1986		
 .	3. Shri Kanwar Lal Gupta (Member, Sixth Lok Sabba)	19.1,1986	20,2,1986	0.0
	4. Shri M.S.K. Sathiyendran (Member, Seventh Lok Sabha)	30,1 1986		
٠.	 Shri Prabodh Chandra (Member, Fifth Lok Sabha) 	8.2,1986		
۰.	6. Shri T.C.N. Menon . (Member, Second Lok Sabha)	10,2,1986 J		
SO.	7. Shri Maheshwar Naik (Member, Third Lok Sabha)	14.2.1986	28.2.1986	0.0
~ '	8. Shri Jagjivanrao Ganpatrao Kadam (Member, Fifth Lok Sabha)	15,2,1986		

9. *Mr. Olof Plame 10. Shri Lalit Kumar Doley (Member, Sixth Lok Sabha) 11. Shri C. Krishnan Nair (Member, Second Lok Sabha) 2. Shri Atulya Ghosh (Member, Third Lok Sabha) 3. Shri Prafulla Chandra Borooah (Member, Third Lok Sabha) 3. Shri Prafulla Chandra Borooah (Member, Third Lok Sabha) 3. Shri Prafulla Chandra Borooah (Member, Third Lok Sabha) 3. Shri Prafulla Chandra Borooah (Member, Third Lok Sabha)	. *Mr. Olof Plame			
Doley Ok Sabha) Nair Lok Sabha) 18.4.1986 19.2.1986 19.4.1986 20.2.1986 20.2.1986 20.2.1986 20.2.1986 20.2.1986 20.2.1986	. *Mr. Olof Plame			H
16.3.1986 } 5.4.1986 18.4.1986 2 18.4.1986 2		28,2,1986	3,3,1986	0,17
5.4.1986 18.4.1986 2 28.2.1986 2	, Shri Lalit Kumar Doley (Member, Sixth Lok Sabha)	16,3,1986	7 4 1086	6
18,4,1986 ab	, Shri C. Krishnan Nair (Member, Second Lok Sabha)	5.4.1986		Š.
ab 28,2,1986	, Shri Atulya Ghosh (Member, Third Lok Sabha)	18,4,1986	21,4,1986	0.02
•	Shri Prafula Chandra Borocah (Member, Third Lok Sabha)	28.2.1986	25.4.1986	0.02
14, **Shri B.V. Desai 4.5.1986 5.5.1986	**Shri B.V. Desai	4.5.1986	5,5,1986	0.02

11. PAPERS LAID ON THE TABLE

(i)	By Government	•••	••• ,	1812
(ii)	By Private Members	•••	•••	NIL

Time taken	Н. М.	0 03	0 05
Date .		5,3,1986	5,3,1986
Name of Member who made the personal explanation		Shri D.P. Jadeja	Shri Arvind Netam
Brief Subject		Reference made to him in the chargesheet filed by the Union Government in connection with espionage activities of certain persons.	Reference made to him in the chargesheet filed by the Union Government in connection with espionage activities of certain persons.
S. No.		- :	2.

12. PERSONAL EXPLANATIONS UNDER RULE 357

13. PETITIONS

			_
Presented by members	***	•••	Two

14. PRESIDENT'S ADDRESS

Date of Address	Dates of discussion on motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments carrried	Motion of Thanks adopted on	Time taken	President's message reported on	
						н м		
10.2.86	25.2.1986	Shri Eduardo Faleiro	412	ı	27.2.1986	13.20	25.3,1986	
	27.2.1986	Shri Za inul Basher			•			

15. PRIVILEGE MATTERS

Decision of the House	9	The Speaker gave his ruling with-bolding his content to raising of the question of privilege, He, however, observed that alleged violation of any constitutional or statutory provision was a matter to be decided by Courts and no parliamentary privilege would arbe in such cases.
Time	s.	н м 0 03
Date on which matter brought before the House	+	25.2,1986
Name of the Member who raised the matter	3	Prof. Madbu Dandavate
Brief Subject	2	Question of privilege against Sarvashri Arif Mohd Khan and Z.R. Ansari, Ministers of State in the Department of Power and in the Ministry of Environment and Forests, respectively, regarding alleged violation of provisions of article 75 (3) of the Constitution by expressing diametrically opposite views on a Private Member's Bill viz., the Code of Criminal Procedure (Amendment) Bill, 1985, by Shri G.M. Banatwalla, M.P.
Š. Š.	-	

8		The Speaker gave his ruling withholding his consent to the raising of the question of privilege. He observed that the Central Government was empowered under the Customs Act, 1962 to issue such notifications in the public interest and that the notifications in question were published in the Gazette of India much before the commencement of the Budget Session.	The Speaker gave his ruling withholding his consent to the raising of the question of privilege. He, however, observed that according to the categorical statement of the Finance Minister, the newspaper report had no factual basis and there had been no release of the revenue estimates for 1986-87 to the Press. He also observed that leakage of budget proposals could not form any basis for a breach of privilege.
	×	03	00
S	H	•	0
4		28.2.1986	28,2,1986
3		Prof. Madhu Dandavate	Shri Bhattam Sri Ramamurthy, Prof. Madhu Dandavate, Sarvashri V. Sobhanadreeswara Rao, Thampan Thomas and M. Raghuma Reddy.
2		Question of privilege against Shri Janardhana Poojary, Minister of State in the Ministry of Finance for allegedly announcing exemptions from customs duty on certain luxury goods a week before the presentation of the Budget by issuing certain notifications under the Customs Act, 1962.	Question or privilege against Shri Vishwanath Pratap Singh, Minister of Finance for allegedly releasing to the Press on 10th Rebruary, 1986, estimates of the projected revenue and expenditure of the Central Government for 1986-87, while addressing a Press Conference, before presentating the Budget to the house.
-		4	ค่

Sarvashri V.	Sobhanadreeswara	Rao, Bhattam	Sriramamurthy,	M. Raghuma Reddy	and Prof. Madhu	Dandavate			
Question of privilege against Shri	S.B. Chavan, Minister of Home	Affairs and Shri Arun Nehru,	Minister of State in the Department	of Internal Security regarding refer-	ences made to some members of	Parliament in the charge-sheet filled by	the Union Government in connec-	tion with the espionage activities of	certain persons.

withholding his consent to the

raising of the question of

The Speaker gave his ruling

6

0

19,3,1986

privilege. He, however, observed that as the members concerned had already fully

clarified their position on the floor of the House by way of personal explanation state-

ments, the matter should be

reated as closed.

0

17,4,1986

Shri Braja Moban Mobanty

5. Question of privilege against Shri Syed Shahabuddin, M.P., for his allegedly derogatory remarks against Shri Arif Mohammed Khan, M.P., as reported in the Hindustan Times, dated 4th March, 1986.

Braja Mohan Mohanty to raise the matter in the House. On objection taken to leave being granted, the Speaker asked those members who were in favour of leave being granted to rise in their places. As not less than twenty five members rose, the Speaker informed the House that the leave was granted.

Shri Braja Mohan Mohanty then moved that the matter be referred to the Committee of Privileges for examination and report. On a request made by Shri H.K.L. Bhagat, Minister of Parliamentary Affsirs, the matter was held over,

16. QUESTIONS

(1).	Starrea	
·	(a) Number of questions put down in Question Lists for oral answers	* 968
	(b) Number of questions orally answered	350
(1)	Short Notice	
	(a) No, of questions put down for oral answer.	2
	(b) Number of Questions orally answered.	1
(iii)	Unstarred	
	Number of questions for which written answers were laid including these put down for oral answers but not reached for oral answer (excluding one SNQ which was laid on the Table)	** 9954

Includes 30 Starred Questions postponed/deleted/transferred

^{**} Includes 146 Unstarred Questions deleted/withdrawn/transferred from one Ministry to another.

(iv) Half-as Hour Discussions arising out of answers to questions

3 Z	Brief subject	Name of the Members who raised the discussion	Date	Ministry/Deptt.	Time Hrs.	Time Taken Hrs. Mts.
-i	Power requirement of Rajasthan	Sh, Mool Chand Daga	20,3,86	Energy	0	40
2.	Management of Foodgrains By F.C.I.	Kumari Mamta Benerjee	17,4,86	Food & Civil Supplies	•	26
ઌ૽	Guidelines to States on Family Planning	Dr. G.S. Rajhans	23,4.86	Health & Family Welfare	0	20
√	Irrigation Projects awaiting clearance	8h, C.P. Thakur	28.4.86	Water Resources	-	90
٠;	Technology Mission for drinking water	Sh. Virdhi Chander Jain	2.5.86	Agriculture	-	03

(1) Resolution placed before the House by the Speaker	Ct Name of Member Date of moving Time Taken Ministry/ Remarks Department and discussion Concerned	3 6 7		t and indignation Placed before the 16,4.86 0 04 External Adopted e recent bombing House by the Speaker.
	SI. Subject No.		2	Shock and indignation at the recent bombing reids by USA on the

(ii) Government Resolutions

	Subject	Name of Member Date of who moved moving and discussion	Date of moving and discussion	Time	Time Taken	Ministry/ Department concerned	Remarks
_	2	3	4	°		9	-
· 🚅	made in certain paragraphs contained in the Third Report of the Railway Convention Committee, 1985, presented to the House	Shri Bansi Lal	13,3.86	Ξ 4	ж .	Railways	Adopted
۲,	Approval of the Draft National Policy on Education-1986, laid on the Table on 2,5,1986.	Shri P.V. Nara- simba Rao	6,5.86 7.5.86 8,5.86	11 58	66	Education	Adopted

*Discussed alongwith (i) Demands for Grants in respect of the Budget (Railways) for 1986-87, (ii) Supplementary Demands for Grants in respect of the Budget (Railways) for 1985-86 and (iii) Demands for Excess Grants in respect of the Budget (Railways) for 1983-84,

(III) Statutory Resolutions

		lived	peani	Withdrawn
Remarks	∞	Negatived	Nogatived	
Ministry/ Department concerned	7	Surface Transport	Personnel and Training, Administrative Reforms and Public Grievances and Public Grievances and Pension	Water
Time taken	9	∑ 90	52	78
Time taken		н 2	•	7
Date of moving and discussion	\$	28.2.86 4.3.86	17,3.86	24.3.86 25.3.86 31.3.86
Nume of Member who moved	4	Shri C, Janga Reddy	Shri Ajoy Biswas	Smt, Goota Mukherjoe
Article/ Section of Constitu- tion/Act	3	Ап, 123	Art, 123	An, 123
Subject	2	Disapproval of the Motor Vehicles (Amendment) Ordinance, 1986 (Ordinance No. 4 of 1986)	Disapproval of the Administrative Tribunals (Amenament) Ordinance, 1986 (Ordinance No. 1 of 1986)	Disapproval of the Ravi and Beas Waters Tribunal Ordinance, 1986 (Ordinance No. 2 of 1986)
S S	-	-	ç i ≛	@ 3.

Adopted	Negatived
Home Affairs	6.5.86 1 51 Textiles Negatived
0 39	1 51
30,4,86 0 39 2,5,86	6.5.86
Shri Ram Mwas Mirdha	Shri Bhattam Sri Rama Murty
Section 11(1) of the Shri Ram Niwas Salaries and Allowan- Mirdha ces of Ministers Act, 1952	Ап. 123
Approval of the draft Ministers (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1986, laid on the Table on 2 4,86	E5. Disapproval of the Swadeshi Cotton Mills Company Limited (Acquierion and Transfer of Undertakings) Ordinance, 1986 (Ordinance No. 5 of 1986)
÷	£3.

**Discussed alongwith the motion for consideration of the Administrative Tribunals (Amendment) Bill, 1986, as passed by Ralya Sabha, @Discussed alongwith the motion for consideration of the Inter-State Water Disputes (Amendment) Bill, 1986. as passed by *Discussed alongwith the motion for consideration of the Motor Vehicles (Amendment) Bill, 1986, as passed by Rafya Sabha. Rafya Sabha.

£Discussed alongwith the motion for consideration of the Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1986.

(iv) Private Members' Resolutions

. ž	Subject	Name of member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department	Remarks
				H M		
 •	1. Development of hill areas.	Shri HarishR awat	2-8-1985 16-8-1985 29-11-1985 13-12-1985 (Earlier Sessions) 28-2-1986	6 forcluding 6 hours and 40 minutes taken during Third and Fourth Sessions)	Planning.	Withdrawn by leave of the House,
;	2. Electoral reforms.	Shri D.N. Reddy	28-2-1986 14-3-1986 25-3-1986 11-4 1986 25-4-1986	9 56	Law and Justice	Negatived
ะ	Conferment of same rights as enjoyed by Indian citizens on persons of Indian origin living abroad,	Shri Balwant Singh Ramoowalia	25-4-1986	94	Home Affairs	Discussion not con- cluded.

ž Š	Subject	Under	Name of members who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
l _	2	m	4	s	9	7	∞
					H		
	Situation arising out of drought and other natural calamities in various parts of the country.	193	Shri C, Janga Reddy	6,3.86 10,3.86	5 07	Agricuiture	· ·
۶	Situation in Nicaragua,	193	Shri Ajay Mushran	7,3.86	1 43	External Affairs	I
mi	Statement made by the Minister of State in the Ministry of Hôme Affairs in the House on 17.3.1986 regarding escape of prisoners from Tihar Jail on 16th March, 1986.	193	Prof. Madhu Dandavate	19,3.86	2 16	Home Affairs	1
	Growing threat of terrorism and its implications.	193	Shri V. Sobhanadreeswara Rao	2,4.86	\$ 57	Home	Ţ

- 1	2	3	*	8		v .	•	•
State Bee	Statement made by the Minis- ter of External Affairs in the Hother 6st 15:4, 1986 Hegard. The the recent bombing of	193	Prof. Madhu Dandavate	16,4,86	3	3 27	External Affairs	1
aircraft. Increasi Mi Cóal	sircraft. Increasing and recurring losses in Coal India Limited,	193	Shri Bhaltam Sri Rama Murty	30,4.86	7	00	Energy	1
State	Statement made by the Minister of Home Affairs in the House on 30.4, 1986 regarding development in Punjab.	193	Shri Indrajit Gupta	30.4.86	,74	29	Home Affélis	1

19. SPBAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/References

SI. No.	Subject	By whom	Date
1.	Adjournment of House at 4,30 P.M. on 28,2,1986 and re-assembly at 5 P.M. for the presentation of General Budget.	Speaker	28,2,1986
2.	Reference to the tragedy in the Kumbh Mela at Hari- dwar resulting in large number of deaths and in- juries to several others.	Speaker	15,4,1986
3.	Fixation of sitting of the House on Thursday, 8th May, 1986.	Speaker	7.6.1986

20. STATEMENTS

(i) Suo motu statements made/laid by Ministers under Rule 372

SI. No.	Subject	Name of the Minister	Date		ime ken
1	2	3	4		5
				Н	.м.
1.	Government business for the week commencing the 25th February, 1986.	Shri H.K.L. Bhagat	21.2.86	0	14
2.	Statutory minimum price for raw jute for 1986-87	Shri Buta Singh	21,2,86	0	02
3.	Release of additional dearness allowance to the Central Government employees and also dearness relief to pen- sioners including family pensioners.	Shri Vishwanath Pratap Singh	27,2,86	0	02
4.	Government business for the week commencing the 3rd March 1986,	Shri H.K.L. Bhagat	28,2,86	0	10
5.	Railway accident which occurred on 28,2,1986 between Tellichery and Mahe Stations of Southern Railway.	Shri _. Bansi Lal	28,2,86	0	02
6.	Government business for the week commencing the 10th March, 1986.	Shri H.K.L. Bhagat	7.3.86	0	07
7.	Failure of Constitutional Machinery in Jammu and Kashmir	Shri P.V. Nara- simha Rao	10,3,86	0	01

1	2	3	4		5
		•		H.	M;
8.	Formation of a Corpora- tion for Bombay and Delhi Telephone Systems as well as the overseas Communi- cation Services.	Shri Ram Niwas Mirdha	11.3.86	0	06
9.	Grant of certain concessions to pensioners.	Shri P. Chidam- baram	11,3,86	0	03
10.	Findings of the 'Court' appointed to investigate into the circumstances of the crash of Air India Jumbo Jet 'Kanishka' on 23rd June, 1985.	Shri Jagdish Tytler	14,3,86	0	01
11.	Government Business for the week commencing the 17th March, 1986.	Shri H.K.L. Bhagat	14,3,86	0	13
12.	Escape of prisoners from Tibar Jail.	Shri Ram Niwas Mirdha	17,3,86	0	04
13.	Withdrawal of the Ravi and Beas Waters Tribunal Bill, 1986	Shri B, Shankara- nand	18,3,86	0	04
14.	Clarifying certain remarks made by the Minister in the House on 19th March, 1986.	Shri Yogendra Makwana	24,3,86	0	01
15,	Central Excise duty concessions to Small Scale Indus- tries.	Shri Janardhana Poojary	31,3,86	0	02
16.	Establishment of an Export Development Fund,	Shri Janardhana Poojary	31,3,86	0	02
17.	Loss of two AN-32 transport Aircraft on 22nd and 25th March, 1986.	Shri Arun Singh	31,3,86	0	05
18.	Extension of the scheme for industrialisation of backward areas.	Shri M. Aruna- chalam	, 1,4,86	0	01

1	2	3	. 4		5
				н,	M.
19.	Reported plans of the Union Carbide Corporation for out of court settlement of com- pensation claims of Bhopal gas victims.	Shri Narayan Dutt Tiwari	2,4,86	0	03
20.	Certain modifications to the budget proposals presented to the House on the 28th February, 1986.	Shri Vishwanath Pratap Singh	2.4.86	0	03
21.	Certain further modifications to the budget proposals pre- sented to the House on the 28th February, 1986.	Shri Vishwanath Pratap Singh	3.4.86	0	06
22.	Award of contract for H.B.J. gas pipeline.	Shri Chandra Shekhar Singh	7.4.86	0	04
23.	Bombing of Tripoli and Benghazi cities of Libya by U.S. aircraft.	Shri B.R. Bhagat	15.4.86	0	07
24.	National Education Policy, 1986.	Smt Sushila Rohtagi	21,4,86	0	02
25,	Government business for the week commencing the 28th April, 1986	Shri H K.L. Bhagat	25.4.86	0	13
26.	Detection of some cases of AIDS virus infection in Tamil Nadu and the steps taken by Government to prevent the spread of AIDS infection in the country.	Smt. Mohsina Kidwai	29,4,86	0	04
27.	Development in Punjab.	Shri P.V. Nara- simha Rao	30,4.86	0	01
28.	Visit of NAM Ministerial Group to Libya (Tripoli) and U.N. Headqu rters, New York from April 20 to April 25, 1986.	Shri B.R. Bhagat	2,5,8,6	0	05

1	2	3	4	5	;
				H	М
29.	Government business for the remaining part of the Session.	Shri H.K.L. Bhagat	2.5.86	0	.18
* 30.	Government's decision on the Report of the Medical Education Review Commit- tee.	Smt. Mohsina Kidwai	2,5.86	0	03
31.	Incentives for Export Promotion.	Shri Janardhana Poojary	5.5.86	0	01
32.	Observance of holiday on account of 125th Birth Anniversary of Gurudev Rabindra Nath Tagore,	Shri Rajiv Gandhi	7,5,86		01

^{*}Also laid on the table a copy of the Report of Medical Education Review Committee and a statement indicating the decision of the Government on the recommendation of the Committee.

(ii) Statement under Direction 115

%	Brief Subject	Name of the Member who made the statement	Minister who made the state. ment in reply.	Date	Time taken H M
<u>-</u>	Certain information given by the Minister of State in the Department of Agriculture and Cooperation on 10 March, 1986 during the discussion on drought and natural calamities under Rule 193.	Shri P., Kolandaivelu	Shri Yogendra Makwana 19.3,1986	19.3,1986	0 02

(iii) Statement Under Rule 199

ž Š	SI, Subject No.	Name of Member	Date	Time taken H. M.
.	Resignation from the office of the Minister of State of the Ministry of Food and Civil Supplies.	Shri K.P. Singh Deo	5.3.1986	0 14
.	Resignation from the office of Minister of State in the Department of Rural Development,	Shri Chandulal Chandrakar	11,3,1986	0 03

(iv) Matters Under Rule 377

(a) Details of Matters raised

SI. No.	Subject	Name of member who raisee the matter	Date	Time taken
1	2	3	4	5
	Need to raise the support	Shri K. Ramachan-	·	н м
••	prices of all agricultural produce by about 25 per cent to ensure remunerative prices to the agriculturists.	dra Roddy		
2.	Need to develop northern part of Kerala to attract tourist traffic.			
3.	Need to set up industria units in Madhubani district of Bihar to provide gainful employment to the local people.			
4.	Need to make arrangements for adequate supplies of coal to industries and small scale units in Orissa.	Sethi		
5.	Need to divert ships from Cochin, Mangalore and Tuticorin ports to the Cali cut/Beypore port to provid employment to the idle workers at this port.	- c	25,2,198	6 0 1
6,	Need to provide financia assistance to the tune of Rs. 500 crores to State Government of Rajasthan to meet the acute drough situation.	f Chander Jain B		
7	. Need to take urgent step for timely completion of big projects to obviate escalation in cost.	f Daga		

1	2	3	4	5
8.	Need to instruct United Bank of India to liberalise its policy in respect of tea financing to ensure regular flow of funds for smooth running of tea gardens in upper Assam, Cachar, Dooars, Terai and Dar- jeeling.	Shri Ananda Pathak		н м
9,	Need to take remedial measures to meet the se- vere drought situation in Gujarat,	Shri Ahmed M. Patel		
10.	Need to assess the damage caused due to recent hail- storm in Vidharbha region in Maharashtra and to pro- vide necessary relief to the people.	Shri Banwari Lal Purohit		
11.	Reported reduction in the sanctioned grants for Tanda Thermal Projects, Faizabad, Uttar Pradesh and urgent need to complete the project speedily.	Shri Ram Pyare Suman	26,2,86	0 14
12.	Need to provide adequate financial assistance to the Government of Rajasthan to give relief to the farmers affected by heavy rainfall and hailstorm.	Shri Shanti Dhariwal		
13.	Need to take measures to solve the problem of indus- trial sickness in West Bengal,	Shri Priya Ranjan Das Munshi		
14.	Need to give financial assistance to the three institutes in Bibar namely (i) Pali Institute, Nalanda (ii) Prakrit institute, Vaishali and (iii) Institution of Private Pandits making Panchangs.	Shri C.P. Thakur		

1	2	3	4		5
				Н	M
15.	Need to take urgent steps to protect the historic fort at Khurda in Orissa and to issue commemorative postal stamps in memory of "Jai Rajguru" and "Buxi Jagabandu".	Shri Chintamani Panigrahi			
16.	Need to withdraw the circular issued by the Government of India regarding registration of private medical practitioners and to amend the Medical Council of India Act,	Dr. A. Kalanidhi			
17.	Need to amend articles 310 and 311 of the Cons- titution.	Shri Ajoy Biswas			
18.	Need to grant licence to the Bangalore Water Sup- ply and Sewerage Board for setting up of wireless communication system.	Shri V.S. Krishna Iyer			
19.	Need to give clearance to the Sidhmukh and Nauhar Canal Projects in Raja- sthan,	Shri Birbal			
20.	Need to give publicity to cases of fraud in banks and to reveal the names of culprits and the nature of punishment given to them	Shri D.N. Reddy			
21.	Need to provide financial assistance to the farmers affected by hallstorm in Morena district of Madhya Pradesh.	Shri Kammodilal Jatav			

1	2	3	4	5
	Need to a	Ch.: I Para Pai	-	н м
22	Need to set up a research Centre at Kasaragod in Kerala for conducting research on goat rearing.	Shri I, Rama Rai		
23	Need for early completion of the on-going lift-canal irrigation projects in the hilly regions of the country.	Shri Mohan Lal Jhikram	27,2,86	0 08
24.	Need to provide free rail- way passes and other amenities to all the freedom fighters in the country.	Shri K.N. Pradhan		
25.	Need to grant relief to the victims of heavy snowfall in Jammu & Kashmir State.	Prof. Saif-ud-Din Soz		
26.	Need to drop the proposal of shifting of Thorium plants of Indian Rare Earth Ltd., from Bombay to Orissa.	Shri Sharad Dighe		
27.	Need to bring Vasai. Nalasopra and Virar areas of Maharashtra under the jurisdiction of the propo- sed corporation of Tele- communication for Delhi and Bombay.	Shri Anoop Chand Shah		
28.	Need to take over the Sitamarhi Bagmati Irriga- tion Project and complete it at the earliest.	Shri R.S. Khirhar		
29.	Need to solve the problem of mining projects emanating out of iron ore and man- ganese mines in the district of Goa.	Shri Shantaram Naik		

1	2	3	4	5	
				н	м
30,	Need to impress upon Punjab Government to hand over the control of headquarters of Ropar, Harika and Ferozepur to Bhakra Beas Management Board as per provisions of Punjab Re-organisation Act, 1966.	Shri Virdhi Chander Jain	4,3,86	0	12
31,	Need to start a carpet technology Centre at Bha- vani Taluk in Tamil Nadu,	Shri P. Kolandaivelu			
32.	Need to take severe mea- sures to stop the publica- tion, publicity and sale of obscene literature in the country, prescribe such literature and punish the guilty persons.	Shri Mool Chand Daga			
33.	Need to provide financial assistance to the tune of Rs. 300 crores to the Government of Andhra Pradesh and take up the projects of Polabaram and Telugu Ganga to meet the drought situation prevailing in Rayalseema and Telangana areas of the State.	Shri M. Raghuma Reddy			
34.	Need to improve the working of telecommuni- cation system in Kota and Jhalawar districts of Raj- asthan,	Shri Jujhar Singh			
35.	Need to set up a chemical based fertilizer factory in Tikamgarh district of Madhya Pradesh,	Stat, Vidyavati Chaturvedi			

1	2	3	4		5
				Н	М
36.	Need to lift the ban on the filling up of existing vacancies and the creation of new posts in the P & T Department.	Prof. Narain Chand Parashar			
37.	Need to make registration of marriages obligatory.	Shri Shanti Dhariwal			
38.	Need to provide more finan- cial assistance to the State Government of Mahara- shtra to solve the problem of drinking water in the State	Smt. Usha Choudhary	5,3,86	0	14
39.	Need to take necessary measures to provide facili- ties to fishermen at Kasaragod harbour in Kerala.	Shri I. Rama Rai			
40,	Need to intervene for lifting lockout of all N.B.C.C. on-going projects for settlement of the demands of the employees.	Shri Basudev Acharia			
41.	Need to achieve the ob- jectives laid down in the Sixth Plan for removal of poverty and unemployment in Bihar.	Shri Ramashray Prasad Singh			
42.	Need to provide financial assistance for the construction of dam across Subansiri river to control floods and to provide irrigation facilities and power to Assem.	Shri Muhiram Saikja			
43.	Need to supply rig machines to Government of Rajasthan to provide drinking water to people in Chittorgarh.	Prof. Nirmala Kumari Shaktawat			

1 2	3	. 4	5
44. Need to attach pant to the Utkal/l Express train and Allahabad bogie to the convenience of p going to Allahabad.	Kalinga Panigrahi attach it for oilgrims		н м
45. Need to take need measures to avoid to between the boat of and fishermen of and Andhra Pradesh	conflict Krishna Thota owners Orissa		
46. Need to provide ade funds for the expa of existing main tele exchange at Bhuban during Seventh Plan.	ansion Patnaik phone		
47. Need to direct the asthan Governmen stop recovery of dues farmers of the I Canal Project area.	t to from	6.3.86	0 12
48. Need to declare 18 sp of birds in Orissa endangered species to them from extinction.	as Rath		
49. Need to lay on the 7 of the House the full of the opinions of Mini of Home and Law reging Bill on Muslim worpending in Lok Sabha.	texts Dandavate istries gard- men,		
to the local bodies on buildings owned by Central Government Tamil Nadu,	the Kalanidhi		

1	2	3	4		5
51.	Need to take necessary steps to stop the closure of diamond and stone quarries in Panna district of Madhya Pradesh.	Shri Dal Chander Jain		Н	М
52.	Need to take necessary measures for upliftment of Adivasis in Pali district of Rajasthan.	Shri Mool Chand Daga			
53.	Need to provide Rs, 100 crores as grant to Government of Maharashtra for housing/slum clearance in Bombay.	Shri Sharad Dighe			
54.	Need to set up a watch assembly unit of Hin- dustan Machine Tools in Ladakh region.	Shri P. Namgyal			
55.	Need to complete con- struction of Swan Chan- nelisation project and Shivalik project in Himachal Pradesh during the Seventh Plan period.	Prof. Narain Chand Parashar	10.3.86	0	09
56.	Need to take necessary measures to provide drin- king water in the vilages of Purnea district of Bihar.	Smt. Madhuree Singh			
57.	Need to sanction grant to State Government of Uttar Pradesh for providing drinking water to the people of Faizabad and Barabanki districts.	Shri Nirmal Khatri			
58,	Need to provide basic civic amenities to residents of Cantonment area of Secunderabad.	Dr. G. Vijaya Rama Rao			

1	2	3		4		5
59.	Need to remove visa difficulties for people of Indian oritgin in U.K., U.S.A., Canada, Malaysia and Singapore.	Shri Balwant Singh Ramoowalia]		н	M
60.	Need to check the under- ground water pollution caused by wastes released by Kanpur Chemical Works,	Shri Jagdish Awasthi				
61.	Need to provide more airport facilities in Kerala.	Shri Mullappally Ramachandran				
62.	Need to increase the monthly and quarterly quota of kerosene oil to the State of Orissa,	Shri Chitamani Jena	 			
63.	Need to take necessary measures to ensure remunerative prices of agricultural produce to the farmers.	Shri Ram Pujan Patel				
64.	Need to set up branches of all Selection Boards for recruitment in Banks in Bihar.	Shri Kanwar Ram	11,3.8	6	0	13
65.	Need to give assent to the Bill passed by the State Government of Tamil Nadu regarding taking over of Madras Race Club.	Shri P. Kolandaivelu				
66.	Need to set up a Committee to look into the grievances of small fishermen in Kutch, Mandvi and Budreshwar districts of Gujarat.	Smt, Usha Thakkar				

1	2	3	4		5
67.	Need to give employment to the land holders whose lands have been acquired in Ramagundam and	Shri C. Janga Roddy		H	M
	Visakhapatnam in Andhra Pradesh for construction of National Thermal Power Station and Steel Industry.				
68,	Need to take measures to safeguard the interests of Cotton growers of Gujarat.	Shri Ahmed M. Patel			
69,	Need to provide jobs to the displaced persons in Visakhapatnam Steel Plant and to absorb at least 3000 more persons before completion of first phase of the project.	Shri Bhattam Sriramamurthy			
70.	Need to arrange live telecast of Car Festival of Lord Shri Jagannath held every year at Puri Dham,	Shri Chintamani Panigrahi			
. 71,	Need to renovate Sone canal and extension of distributory from Dhana to Pareo and repairs of Kurkuri line.	Shri C.P. Thakur	12.3.86	ó	11
72.	Need to dispose of the substandard fertilizer at a reduced price either through Food Corporation of India or any other agency.	Shri Anoopchand Shah			
73.	Need to take necessary measures to control the floods in Mahanadi basin in the districts of Cuttack and Puri.	Shri Braja Mohan Mohanty			

1	2	3	4	5
Foreigner	o amend the s (Determination nais) Act, 1983.	Shri Dinesh Goswami		н м
particular	ourists to India ly from Middle- juif and South-	Prof. Saif-ud- Din Soz		
	to orange gro- Jhalawar district	Shri Jujhar Singh		
measures of work	take immediate for resumption at the Sassoon ishing Harbour,	Shri S.G. Gholap		
from Reti Delhi an	ation quota for engers in the	Shri Shanti Dhariwal		
Fertilizer Tebsil of l and also s in Tendua	Plant in Tanda Faizabad district come big industry it Kalan for the ent of this back-	Shri R.P. Suman	13,3,86	0 12
assistance Banks to Boards fo	brovide financial by commercial the Housing r acquisition and ent of land	Shri K Mohandas		

1	2	3	4	5
81.	Need to raise credit limit fixed by HUDCO and permit banks to advance loans for the proposed construction of houses for the weaker sections of people in Kerala.	Shri V.S. Vijayaraghavan		н м
82,	Need to link southern rivers with Northern Rivers and Western Rivers with Eastern Rivers.	Dr. V. Venkatesh		
83,	Need to explore feasi- bility of establishing nuclear power project in Orissa.	Shri Somnath Rath		,
84.	Need to set up T.V. Transmitters in Bageshwar, Berinag, Didihat, Dhar- kula and Muntiyari in Uttar Pradesh during Seventh Five Year Plan.	Shri Harish Rawat		
85.	Need to establish a chain of Coast Guard Stations all along the 200 miles of sea coast of Orissa,	Shri Somnath Rath]	
86,	Need to ground Boeing 747 aircraft and conduct necessary tests to determine their structural defects to ensure safety of passengers.	Smt, Kishori Sinha		
87.	Need to take over the management of Empress Mills, Nagpur.	Shri Banwari Lal Purobit	 	
88.	Need to amend the Delhi Rent Control Act to enable the defence per- sonnel to regain the possession of their houses before retirement.	Shri Ajay Mushran	17.3.86 0	10

1	2	3	4 5
89.	Need to study the effects of Halley's Comet on Indian climate,	Shri Pratap Bhanu Sharma	II M
90.	Need to take steps to ensure renumerative prices to tobacco growers, set up a Tobacco Corporation for Beedi Tobacco and sanction more money for research on Tobacco,	Shri V. Sobhanadr ees- wara Rao	
91.	Need to give adequate compensation to the owners of thousands of cattle which died recently in an epidemic in Bihar and take immediate steps to save the sick cattle.	Shri Kali Prasad Pandey	
92.	Need to rectify the map published in a European economic magazine ex- cluding J & K and some other parts of India from the territories of India.	Shri Balwant Singh Ramoowalia	
93.	Need to declare Patna University a Central uni- versity.	Shri C.P. Thakur	
94.	Need to construct a new bridge in place of the Mattancherry bridge in Kerala.	Prof. K.V. Thomas	
95,	Need to ensure early clearance of the scheme for modernisation of the Sone canal pending with the Planzing Commission.	Prof. K.K. Tewari	\$18,3,86 0 10
96	Need to grant clearace to the Petro-Chemical Project at Haldia in West Bengal,	Shri Somnath Chatterjee	

1	2	3	4	5
				н м
97.	Need to reroute Kashi Express through Jaunpur- Pratapgarh and increase the reservation quota in all trains passing through Akbarpur Junction.	Shti R.P. Suman		
98.	Need to set up industries in Central sector in Raj- asthan.	Shri Santi Dhariwal		
99.	Need to direct the state Government to stop defor- estation in the district of Bastar in Madhya Pradesh and instead make arrange- ments to supply wood from Bodhghat Duhan area to the consumer stores of the district.	Shri Manku Raen Sodi		
100.	Need to draw up a National programme to celebrate the 125th Birth Anniver- sary of Gurudeb Rabindra Nath Tagore.	Shri Priya Ranjan Das Munsi .		
101.	Need to maintain, protect and renovate Konark, Bhubaneshwar, Puri, and other temples of India's cultural heritage in Orissa.	Shri Braja Mohan Mohanty		
102.	Need to set up Eastern India Development Council to ensure the balanced development of eastern India, particularly West Bengal during Seventh Five Year Plan	Shri Ashutosh Law	19,3,86	0 11
103.	Need to improve the work- ing of St. Thomas Mount- cum-Palla-varam conton- ment Board, Madras.	Smt. Vyjayanthimala Bali		

1	2	3	4		5
104,	Need to look into the seat- ing arrangements made for handicapped candidates appearing in the Banking service Recruitment Board examination held in Banga- lore,	Shri V,S. Krishna Iyer		Н	M
105.	Need to allot adequate funds by the Central Silk Board for improvement of Sericul- ture in Anantapur district of Andhra Pradesh.	Shri K. Ramachandra Reddy			
106.	Need to start new trains from Kanpur to Bombay and Delhi to Lucknow and also to increase the reservation quota for Kanpur in Rajdhani Express.	Shri Jagdish Awasthi			
107.	Need to sanction abequate funds for providing drink- ing water to Bhopal from river Narmada.	Shri K.N Pradhan			
108.	Need to construct fly-overs on Western Railway subur- ban section of Bombay bet- ween Bandra and Dehisar with the belp of firms in private sector.	Shri Anoopchand Shah			
109.	Need to set up a unit of the National Institute of sports in Kerala particularly in Cannanore,	Shri Mullappally Ramachandran			
110,	Need to develop the "Shanideo temple" in Merena District of Madhya Pradesh as a tourist resort.	Shri Kammodilal Jatav			

1	2	3	4		5
111.	Need to grant equal pension to all ex-servicemen inclu- ding the ex-serviceman of Burma,	Shri Harish Rawat		Н	М
112.	Need to strictly enforce the safety regulations in the industrial units located in and around Baroda and also improve safety conditions in these units to avert Bhopal typemishap.	Shri Ranjitsingh Gaekwad	20,3,86	0	11
113.	Need to take urgent steps to clear the freedom fighters' pension cases.	Smt. Krishna Sahi			
114.	Need to grant early clearance to the Muhane dam and Punpun Dargha Irrigation projects in Bihar.	Shri Ramashray Prasad Singh			
115.	Need to take appropriate steps to set up the proposed spinning mill at Aliganj in the district of Etah, Uttar Pradesh for the upliftment of people in this backward area.	Shri Mohd, Mahfooz Ali Khan			
116.	Need to construct a railway line from Maharaj- pur station to Mandla Fort in Madhya Pradesh,	Shri Mohanlal Jhikram			
117.	Need to provide adequate relief to the drought affected people of Churu district of Rajasthan.	Shri Narendra Budania			

1	2	3	4		5
118,	Need to take over Anand Sugar Mill in Khalilabad, Uttar Pradesh, in the interest of large number of workers and farmers.	Dr. Chandia Shekhar Taipathi		н	M
119,	Need to open Ayurvedic Department in every district hospital of the country and give the same salary and other facilities to Ayurvedic doctors as given to Allopatic doctors,	Dr. Prabhat Kumar Mishra	21,3,86	0	13
120.	Need to include Bhayinder area in Bombay Telephone Corporation	Shri S.G. Gholap			
121.	Need to direct Food Corporation of India to purchase mustard seeds at support price.	Shri Birbal			
122.	Need to construct an airstrip at Gangtok, Sikkim.	Smt. D.K. Bhandari			
123.	Need to take necessary steps to provide adequate transport facilities in the country particularly in Delhi on Bandh days.	Shri Haribar Soren			
124.	Need to allocate funds under Plan expenditure for the proper mainten- ance of Government buildings constructed in various States.	Dr. A. Kalanidhi			
125.	Need to direct National Mineral Development Corporation to set up a tin factory in Bastar district of Madhya Pradesh.	Shri Manku Ram Sodi			

1	2	3	4		5
126.	Nead to allocate more funds to Telecommunication Departnment during Seventh Five Year Plan,	Shri Anoopchand Shah		Н	M
127.	Need to provide air service to Sagar in Madhya Pradesh.	Shri Dal Chander Jain			
128.	Need to take measures for the development of Paradeep Port by final- ising the South Korean package offer and com- pletion of Jakhpura- Banspani railway line.	Shri Sriballav Panigrahi			
129.	Need to set up small and medium scale industries in Kolar district of Karnataka.	Dr. V. Venkatesh	} 24.3.86	0	14
130.	Need to instal a high power T.V. transmitter in Churu district of Rajasthan.	Shri Narendra Budania			
131.	Need to provide a lasting solution to the boundary dispute between Uttar Pradesh and Bihar.	Prof. K.K. Tewari			
132.	Need to reconsider the decision to import C,A,B, signal and automatic train protection system and the sophisticated Antenna system.	Shri Bhattam Sriramamurthy			
133.	Need to construct railway bridges at Khushki Bagh railway crossing and the Railway Station in Ban- mankhi area of Purnea district of Bihar.	Smt, Madhuree Singh			

1	2	3	4		5
134.	Need to consider the policy of levying excise duty on commodities of mass consumption like 'pan' and 'cigarettes' and to streamline the procedure regarding grant of clearance to new brands of cigarettes.	Shri Manphool Singh		Н	M
135.	Need to increase the number of ships for Haj pilgrims and provide subsidy to the pilgrims travelling by air.	Shri Hafiz Mohd. Siddiq			
136.	Need to set up a high powered commission to look into the working of the banks and streamline the procedure for giving loans to the persons under 'Self-employment and set up Schemes'.	Shri Shanti Dhariwal			
137.	Need to give financial assistance to the tune of Rs. 50 crorss to the farmers of Punjab whose crops have been damaged due to recent hailstorms.	Shri Balwant Singh Ramoowalia	25,3,86	0	12
138,	Need to direct the State Government of Bihar to stop discrimination against Oriya linguistic minorities in Singhbhum district of Bihar.	Shri Chintamani Panigrahi			
139	Need to review the policy regarding import of Rayon grade pulp.	Shri C. Janga Reddy			

1	2	3	4	5	·
				Н	M
140.	Need to preserve the ancient cultural heritage of Kannauj, modernise its perfume industry and set up other industries.	Smt. Sheila Dixit			
141,	Need to abolish court fees in the country.	Shri Jai Prakash Agarwal	}		
14?.	Need to ensure the supply of water from the Ban Sagar dam on Sone river to the districts of Mirza- pur, Allahabad and Banda in Uttar Pradesb.	Shri Umakant Mishra			
143.	Need to include in the curriculum of secondary level and adult education programmes a study of the comparative progress made by advanced countries.	Shri V. Sobha- nadreeswara Rao			
144.	Need to remove the 'Inner Line' restriction imposed on Leh-Manali road to give a boost to the tourist industry in J & K and Himachal Pradesh.	Sbri P. Namgyal			
145.	Need to set up an Ord- nance Factory in Bihar.	Dr. G.S. Rajhans	31,3,86	0	10
146.	Need to include 'Tharu' tribe in the list of Sche- duled tribes.	Shri Ram Baba- dur Singh			
147.	Need to guarantee social seaurity to active sportsmen and performing artists in the country and also to exempt them from income tax.	Shri Priya Ranjan Das Munshi			

1	2	3	4		5
148,	Need to set up a T.V. Relay Centre at Begusarai, Bihar.	Prof. Chandra Bhanu Devi		Н	М
149.	Need to commence the financial year on 1st September to ensure more time for implementation of various development schemes.	Shri Sriballav Panigrahi			
150.	Need to increase the pro- curement of iron ore from non-captive mines from 1 lakh tonnes to 1,72 lakh tonnes every month and to instruct M.M.T.C. to ex- port 3 million tonnes of iron ore every year from Orissa.	Shri Chintamani Panigrahi			
151,	Need to fix the price of gas supplied for power generation at Uran, Maharashtra on Coal equivalent basis.	Shri S.G. Gholap	1,4,86	0	13
152.	Need to provide financial as well as technical assis- tance to the State Govern- ment of Kerala for the development of Maharash- tra on Coal equivalent basis.	Shri Muliappally Ramachandran			
153.	Need to take necessary measures to lift the heavy stocks of foodgrains ac- cumulated in Punjab.	Shri Balwant Singh Ramoowalia			
154.	Need to take necessary measures to improve the working of telephone system in Calcutta.	Shri Somnath Chatterjee			

1	2	3		4		5
155,	Need to expedite the work of setting up Fertilizer factories in Jagdishpur, Shahjahanpur, Aonla and Badaun and also to modernise the machinery of Gorakhpur Fertilizer Plant in Uttar Pradesh.	Shri Madan Pandey]		Н	М
156.	Need to direct State Go- vernment to adopt mea- sures for the welfare of farmers including crop Insurance Scheme and not to resort to power cut during harvesting season.	Smt. Usha Choudhury	\			
157.	Need to construct a Rail- way over-bridge near Alwar Railway Station.	Shri Ram Singh Yadav				
158.	Need to take measures by bringing out suitable legis- lation to save metropolitan cities from the menace of pollution.	Shri Anoopchand Shah				
159.	Need to issue commemo- rative stamps in the memory of great leaders of the people's movement of the country including late Godavarish Mishra.	Shri Braja Mohan Mohanty	} 2	.4.86	0	10
160.	Need to provide immediate relief to the tobacco gro- wers of East Godavari dis- trict of Andhra Pradesh.	Shri Sri Hari Rao				
161.	Need to reconsider the decision of closing down of R.M.S. Offices and Branch Post Offices.	Shri Chintamani Jena				

1	2	3	4		5
162	. Need to provide financial	Shri Virdhi	· ·	Н	M
102.	assistance to the Rajasthan Government for undertak- ing schemes for supply of drinking water to the peo- ple in the districts of Barmer, Jaisalmer, Jodh- pur and Bikaner.	Chander Jain			
163.	Need to allot housing sites to Harijans particularly in rural areas and provide adequate funds to them for self-employment schemes under special component plan.	Shri Birbal	}		
164,	Need to set up electronic industries in Kerala.	Shri K. Mohan Das			
165,	Need to allocate more funds for setting up proposed Fish Farm Development Agencies and Brackish Water Farmers Development Agencies in Kerala.	Shri A. Charles			
166.	Need to open an I.T.I. School at Damanjodi, Orissa to recruit and train Scheduled Castes/Scheduled Tribes candidates alongwith other candidates to meet the requirements of the project to be set up by the National Aluminium Company.	Shri K. Pradhani	3.4.86	0	16
167.	Need to provide additional financial assistance to Kar- nataka Government for providing relief to drought affected people in the State,	Dr. V. Venkatesh			

1	2	3		4		3
168.	Need to verify the articles and their value before booking the insured par- cels by P & T Depart- ment.	Dr. Chander Shekhar Tripathi			H	M
169.	Need to establish a heavy Public Sector Industrial Unit in Kanpur district.	Shri Jagdish Awasthi	ļ			
170.	Need to provide more fi- nancial assistance to the State Government of Rajasthan for the repair, maintenance and comple- tion of the second stage of Chambal Command area development project, Kota.	Shri Shanti Dhariwal				
171.	Need to nationalise the Peerless General Finance and Investment Company Limited.	Shri Basudeb Acharia	} }			
172.	Need to take measures to protect the employees of Bharat Electronics Ltd., Ghaziabad from exposure to gamma radiation.	Shri Eduardo Faleiro				
173.	Need to include chilly and tumeric in Agriculture price and cost list and to fix the support price of chilly at Rs. 1600 per quintal.	Shri C. Janga Reddy				
174.	Need to reconsider the decision regarding reduc- tion of the exemption limit for small scale indus- tries.	Shri Ram Pyare Panika				

1	2	3	4	5
175.	Need to take immediate measures to start a superfast train on Jodhpur-Ahmedabad meter-gauge line and to provide standard amenities to the passengers at various stations on metre-gauge lines in Rajasthan.	Shri Mool Chand Daga		н м
176.	Need to restore telegraphic facilities in all the post offices in Kakinada town in Andhra Pradesh.	Shri Gopal Krishna Thota		
177.	Need to implement the cadre review proposal for doctors serving in C.R.P.F.	Shri Somnath Rath		
178.	Need to extend the Vayoodoot service to Munakot in Pithoragarh district of Uttar Pradesh.	Shri Harish Rawat	4.4.86	0 10
179.	Need to increase the sup- ply of water from Shah- dara and Hyderpur to meet the requirment of drinking water in Delhi.	Shri Bharat Singh		
180.	Need to start construction of broad gauge and metre gauge railway lines bet- ween Darbhanga-Samasti- pur and Sakri-Hasanpur, respectively.	Shri Ram Bhagat Paswan		
181.	Need to set up a Seamen Recruiting Centre in Goa.	Shri Shantaram Naik		
182.	Need for setting up an Enforcement Cell for conducting laboratory tests of various insecticides,	Shri Ramashray Prasad Singh		

1	2	3	4	5
183	Need to take effective measures for immediate installation of bio-gas plants in Bastar district of Madhya Pradesh.	Shri Manku Ram Sodi		н м
184.	Need to open an institute in every backward district of country to train nurses, compounders, drivers, etc. and help them in getting jobs abroad after training.	Shri I, Rama Rai		
185.	Need to drop the proposal of merging Bharat Baigan Company, Muzaffarpur, Bihar with a sick indus- trial unit of West Bengal,	Shri R.S. Khirbar		
186.	Need to bring the entire Malabar area of Kerala under T.V. coverage.	Shri Mullapally Ramachandran	7.4.86	0 11
187.	Need to take immediate measures to check exploi- tation of child labour in the country.	Shri Madan Pandey		
188,	Need to completely ex- empt all the components of power tillers from excise duty.	Shri P. Kolandai- velu		
189.	Need to sanction an Atomic Power Plant in Bihar to meet the power requirement of the State.	Dr. C.P. Thakur		
190.	Need to introduce Telugu programmes in the net- work programmes of Doordarshan,	Shri C. Bhoopathy		

1	2	3	4		5
				н	M
191.	Need to declare waterway from Trivendrum to Cochin as National Water- way and take necessary action for its development during the Seventh Plan.	Shri A. Charles			
192.	Need to construct a 'Dhalai Nagar' in Aligarh district of Uttar Pradesh.	Smt. Usha Rani Tomar			
193.	Need to take immediate steps for proper running of Ahmedpur-Katwa and Bardhaman-Katwa railway lines, conversion thereof to broad gauge and to nationalise the A.K. (N.G.) Railway Company Limited to alleviate the sufferings of a large number of passengers.	Shri Somnath Chatterjee			
194.	Need to stock the steel material at the yard of the Steel Authority of India at Wellington Island, Cochin.	Shri K.V. Thomas	8.4.86	0	14
195.	Need to instal a T.V. transmitter in Pathana- mathitta district of Kerala.	Prof. P.J. Kurien			
196.	Need to take immediate steps to stop wastage of flared gas and set up a gas cracker complex in Assam.	Shri Muhiram Saikia			
197.	Need to take necessary measures for early com- pletion of Tehri Dam Project in Uttar Pradesh,	Shri Brahma Dutta			

1	2	3	4	5
198.	Need to streamline the procedure regarding grant of loans to the educated unemployed Harijan Youth and others in Sri Ganganagar district of Rajasthan.	Shri Birbal		Н М
199,	Need to give financial as- sistance to Bihar Govern- ment for construction of bridge in Navadih divi- sion of Girdih district of Bihar.	Shri Sarfaraz Ahmed		
200.	Need to establish High Power T.V. Transmitters at Visakhapatnam and Vijayawada and a T.V. Studio complex at Hy- derabad.	Shri Bhattam Sriramamurthy		
201.	Need to introduce Maha- nadi Express for providing direct rail link between western part of Orissa and Bhubaneshwar.	Shri Chintamani Panigrahi		
202.	Need to ensure regular payment of rent or allotment of alternate land to the landless Harijans and refugees whose lands have been acquired for the construction of a defence channel in Jammu district of J & K.	Shri Janak Raj Gupta	9,4,86	0 10
203.	Need to start welfare schemes for women in Karol Bagh area of Delhi,	Smt, Sunderwati Naval Prabha- kar		

1	2	3		4	5]
204.	Need to direct the Registrar General of India to conduct a survey of different ethnic groups in Ladakh for granting Scheduled Tribes Status.	Shri P. Namgyal	5		н м
205.	Need to reconsider the decision regarding closure of sub-post offices in the rural areas of Uttar Pradesh particularly in the district of Kanpur.	Shri Jagdish Awasthi			
206.	Need to take immediate action to abolish the contract system in Chromite mines in Orissa to give relief to thousands of tribal labourers.	Shri Sarat Kumar Deo			
207.	Need to take urgent steps to reopen Ashok Paper Mill, Darbhanga in Bihar,	Dr. G.S. Rajbans	}		
208.	Need to take necessary measures to safeguard the interests of powerloom workers engaged in the manufacture of coloured sarees in Malegaon and other parts of Maharashtra,	Shri Sitaram Sayaji Bhoye	J	٠	
209.	Need to fulfil the mini- mum basic requirements of Primary Schools, es- pecially those located in rural areas in the country.	Shri Chintamani Jena			
210.	Need to declare Nagar Malshet Kalyan Ghat Road as National Highway.	Shri S.G. Gholap	!		

1	2	3	4		5
211.	Need to declare Ahmed- nagar Fort as a National Monument and to remove restrictions on the entry of visitors into the Fort.	SbrišYashwantrao Gadakh Patil	1	Н	M
212.	Need to streamline the procedure regarding selection of members of the Union and State Public Service Commissions and to bring about necessary changes in the method of selection of candidates by these Commissions.	Shri Mool Chand Daga			
213.	Need to drop the pro- posal for import of foreign technology in the field of photovoltaics.	Shri Basudeb Achasia	10.4.86	0	12
214.	Need to prevent the closure and shifting of factories from Bombay, Thane and Ambernath and also to take other remedial measures in this regard.	Dr. Datta Samant			
	Need to conduct survey of forts of historical/archi- tectural value in Rajasthan and arrange for their pro- per maintenance,	Shri Jujhar Singh			
216.	Need to take necessary steps to check the manu- facture and sale of spu- rious drugs in the country,	Smt. Krishna Sahi			
217.	Need to increase the finan- cial allocation made to Uttar Pradesh during Se- venth Five Year Plan.	Shri Hafiz Mohd Siddiq	.		

1	2	3	4		5
218.	Need to alleviate the miseries of the workers of Gwalior Rayons factory at Mavoor in Kerala lying closed for past over nine months.	Shri G.M. Banatwalla		Н	M
219.	Need to construct a per- manent concrete bridge over Teesta river to en- sure smooth flow of traffic to and from Sikkim.	Smt. D.K. Bhandari	11,4,86	0	10
220.	Need to provide additional financial assistance to the State Government of Rajasthan to ensure supply of water from Narmada river for Irrigation purposes in Barmer and Jalore districts of Rajasthan by 1991.	Shri Virdhi Chander Jain			
221.	Need to safeguard the interests of tribal families residing on forest lands before coming into force of the Forest Preservation Act, 1980,	Shri Arvind Netam			
222.	Need to start a direct express train between Jodhpur and Ahmedabad via Bhilri.	Shri Virdhi Chander Jain			
223.	Need to take necessary measures to protect the shipping industry.	Shri Satyendra Narain Sinha			
224.	Need to divert the National Highway passing through Nagpur city to the outer side of the city.	Shri Banwarilal Purohit			

1	2	3	4	5
				н м
225	. Need to set up more B.S.F. posts all along the Bangladesh border to ensure the safety of life and property of Indians living on the border.	Shri Golam Yazdani		
226	Need to open more bank branches in Midnapur district of West Bengal and provide one Rural Development Officer in each Branch	Smt, Geeta Mukherjee	15,4,86	0 12
227.	Need to conduct survey of places of tourist impor- tance in Bihar and pro- vide necessary assistance for their development.	Dr. C.P. Thakur		
228.	Need to implement the proposed Kanpur Ganga Dam Project during the Seventh Five Year Plan.	Shri Jagdish Awasthi		
229.	Need to provide funds for linking Satna, in Madhya Pradesh with other important cities of India by S.T.D. and bring about necessary improvements in the working of its Telephone Department.	Shri Aziz Qureshi		
230	Need to give financial assistance to the Maharashtra Cotton Federation for purchasing cotton from the farmers in Maharashtra.	Smt.Usha Choudhury		
231.	Need to ensure adequate and early payment to the farmers for their produce purched by F.C.I. through its various agen- cies.	Shri Hafiz Mohd. Siddiq	86.4.86 0	14

1	2	3	4		5
232.	Need to declare Ravai- Jaunpur area of Uttar- kashi and Tehri districts of Uttar Pradesh as tribal areas.	Shri Brahma Dutt		Н	M
233.	Need to stop the eviction of tribals settled in the forest lands of Baster dis- trict of Madhya Pradesh	Shri Mankuram Sodi			
234.	Need to shift the head- quarters of Damodar Valley Corporation to Maithan in Bihar,	Shri Sarfaraz Abmad			
235.	Need for early completion of railway projects in the North-Eastern parts of India.	Shri Balwant Singh Ramoowalia			
236.	Need to provide diesel oil at subsidised rates to smaller fishermen of Kakinada in Andhra Pra- desh,	Shri Gopal Krishna Thota			
237.	Need to take necessary measures including adequate Central assistance to provide relief to the drought affected people in Kerala,	Shri V.S. Vijayaraghavan			
238.	Need to upgrade Junior Navyug Schools to Senior Navyug Schools to ensure automatic admission of the students of Junior wing to Senior wing.	Shri Jagannath Prasad	17,4,86	0 .1	6
•	Need to streamline the marketing facilities for forest products of tribal areas of Madhya Pradesh,	Shri Arvind Netam			

1	2	3	4		5
				н	M
240). Need to fill up the reservation quota for Scheduled Caste and Scheduled Tribe candidates in government services in group 'D' poets,	Smt, Sunderwati Naval Prabhakat			
241	. Need to settle urgently the claims of refugees from Pakistan occupied areas of J & K and also confer citizenship rights on refugees who migrated to J & K from West Pakistan at the time of partition,	Shri Janak Raj Gupta			
242,	Need to withdraw the Muslim Women (Protection of Rights on Divorce) Bill, 1986.	Shri Hannan Mollah			
243.	Need to take necessary measures to solve the difficulties faced by I.D.P.L. and allocate sufficient working capital funds to it.	Dr. A. Kalaaidhi			
244.	Need to set up a thermal power station to met the power requirement of Delhi,	Shri Bharat Singh	1 1 1		
245.	Need to open branches of Agricultural Development Bank in Aliganj, Patiali and Bargain in Etah dis- trict of Uttar Pradesh.	Shri Mohd, Mahfooz Ali Khan			
246.	Need to set up industries in public sector in every district of Madhya Pradesh particularly Bundelkhand.	Shri Dal Chander Jain	,		

1	2	3	4 5
247.	Need to re-start the Rohtas group of Indus- tries, Bihar.	Prof. K.K. Tewari	нм
248.	Need to revert to earlier time schedule and route of super fast trains 915 and 916 running between Puri and New Delhi.	Shri Chintamani Jena	
249.	Need to provide electricity to the houses in the unauthorised colonies of Delhi and also to the farmers for threshing of grains.	Shri Bharat Singh	
250.	Need to connect Ahmed- nagar town with Vayudoot service,	Shri Yashwantrao Gadakh Patil	
251.	Need to give early clearance to the Pola- varam project of Andhra Pradesh	Shri Gopal Krishna Thota	21,4,86 0 14
252.	Need to set up a record unit of Digatal Electronics Switching Equipment fac- tory at Bangalore.	Shri V S, Krishna Iyer	
253,	Need to open the blocked routes on roads lying incomplete on the border of Rajasthan and Madhya Pradesh States.	Shri Jujhar Singh	
254.	Need to introduce a train between Delhi and Kan- pur keeping in view the difficulties faced by pas- sengers due to cancellation of Assam Mail.	Shri Jagdish Awasthi	,]

1	2	3	4		5
25:	5. Need to give clearance to a single Super Phosphate Unit in Khanpur Shah Salempur village of Faiza- bad district of Uttar Pra- desh in private sector.	Shri Ram Pyare Panika		H	М
256	Need to adopt protective measures to safeguard the interests of farm workers incapacitated in thresher accidents.	Shri Radha Kant Digal			
257	. Need to develop Piparya village in Basti district of Bihar at a tourist centre.	Dr. Ch ander S hek har Tripathi			
258,	Need to give early clearance to the proposal for the setting up of a Cement plant at Jeypur in Orissa.	Shri Anadi Charan Das	23,4,86	0	14
259.	Need to treat revenue village as "defined area" instead of Taluk/Block for crop insurance and to include cotton, tobacco, sugarcane and chillies also in the crops insurance scheme,	Shri V. Sobhana- dreeswara Rao			
260.	Need to supply Alcohol (Rectified spirit) to West Bengal for manufacture of Homocopathic medicines,	Shri Somnath Chatterjee			
61.	Need to issue a com- memorative stamp in memory of Shri Ram Prasad Bismil.	Shri Kamodilal Jatav			

ć

1	2	3	4		5
262.	Need to grant pensionary and other benefits to the employees of "Ban- vasi Seva Mandal" in Madhya Pradesh,	Shri Mohanlal Jhikram		H	M
263.	Need to provide S.T.D. facility in Gondia, Bhandara and Tumsar Telephone Exchanges and increase the existing capacity of Bhandara and Tumsar Exchanges.	Shri Keshavrao Pardhi			
264.	Need to fill-up the exis- ting vacancies of judges in the High Court of Andhra Pradesh,	Shri C. Janga Reddy			
265.	Need to extend necessary relief to the people affected by recent hail- storm in Monteswar, Pur- basthali and Nandaghat blocks of Kalna sub- division in West Bengal.	Shri Saifuddin Choudhary	24.4.86	0	09
266.	Need to connect Chittor- garh in Rajasthan with Vayudoot Service.	Prof. Nirmala Kumari Shaktawat			
267.	Need to open atleast ten purchase centres in each Development Block of Uttar Pradesh for the purchase of rabi crop.	Shri Umakant Mishra			
268.	Need to include Maithili in the Eighth Schedule of the Constitution,	Dr. O.S. Rajhanis			

1	2	3	4	5
269	Need to link up Thakurani Iron ore mines of Orissa with the Steel Plant pre- ferably Rourkela Steel Plant to prevent retrench- ment of mine workers.	Shri Harihar Sorén		н м
270.	Need to give licence for setting up a Cement Fac- tory in Morena district of Madhya Pradesh,	Shri Kammodilal Jatav		
271.	Need to rehabilitate Jhuggi, Jhonpri and foot- path dwellers of Delhi.	Smt. Sundervati Naval Prabhakar	28.4.86	0 08
272.	Need to provide more funds to the State Government of Andhra Pradesh to solve the problem of drinking water.	Dr, G. Vijayarama Rao		
273.	Need to maintain 1981 ISI norms for finished leather.	Shri P. Kolandai- velu		
274.	Need to provide grants to the farmers for pur- chasing diesel, tractors and other equipments.	Dr. Chander Shekhar Tripathi		
275.	Need to declare Bhubanes- war Air Port as customs airport and Bhubaneswar city as customs ware- housing station,	Shri Chintamani Panigrahi		
276,	Need to set up the proposed electronic switching factory at Palghat in Kerala.	Shri V.S. Vijaya- raghavan		

1	.2	3	4	5
277	. Need to provide stoppage to Nilanchal and New Nilanchal Express trains at Jaipur-Keonjhar Road Station in Orissa.	Shri Anadi Charan Das		н м
278	Need to take measures to control and prevent air and water pollution at Brajarajnagar in Sambalpur district and Talcher in Dhenkanal district of Orissa.	Shri Sriballav Panigrahi		
279.	Need to develop Bithoor town near Kanpur as a tourist centre,	Shri Jagdish Awasthi		
280.	Need to bring about necesary modifications in the Schedule for Sche- duled Castes and Schedul- ed Tribes,	Shri Ram Pyare Panika		
281.	Need for early comple- tion of interstate Durga- pur-Jamshedpur 400 kv line to meet the power requirement of Orissa.	Smt. Jayanti Patnaik	29,4,86	0 16
282.	Need to provide alterna- tive employment to Yoga teachers being removed from service by Kendriya Vidyalaya Sangathan.	Dr. Sudhir Roy		
283.	Need for expansion of insurance service in the State of Sikkim.	Smt. D.K. Bhan- dari		
284.	Need to take necessary measures to root out corruption from amongst the Government employees.	Shri Mool Chand Daga		

1	2	3	4	5
285	. Need to release more funds for construction of houses for tribal families displaced due to Dandakarnya Project in Koraput district of Orissa.	Shri K. Pradhani		н м
286	. Need to take effective measures to control mala- ria in the country.	Shri Madan Pandey		
287.	Need for construction of an all-weather road to Zanskar and Lingshed areas of Leh in J & K with the help of Border Roads Organisation.	Shri P. Namgyal		
288.	Need to take measures to make Scheduled Castes and Scheduled Tribes Commission more effec- tive.	Shri Birbal	30.4.84	0 16
289.	Need to provide financial assistance for the development of Uppada Village in East Godawari district of Andhra Pradesh as a tourist centre.	Shri Gopalkrishna Thota		
2 90. ,	Need to appoint adequate number of staff in the Office of the Central Board of Film Censors, Madras,	Shri A.C. Shan- mugam		
	Need to handover the his- torical building presently housing the Institute of Advance Studies to the Himachal Pradesh Go- vernment	Shri K.D. Sultan- puri		

1	2	3	4	5
292.	Need to take necessary measures to safeguard the interests of workers and their families in the labour colony of Orient Power Cables Ltd., Kota, Rajasthan.	Shri Rasudeb Acharia		н м
293.	Need to direct Uttar Pradesh Government to grant fire arms licences to all those persons who require them for genuine reasons.	Shri Raj Kumar Rai		
294.	Need to expand the capacity of transmitters of All India Radio Stations in North Kerala.	Shri Mullappaliy Ramachandran		
295.	Need to set up agriculture based industries in the rural areas in the country and take necessary anti- pollution measures before allowing such industries.	Dr. Prabhat Kumar Mishra		
296.	Need to take necessary measures to provide 'rapid transport system' between Kanpur and its nearby towns.	Shri Jagdish Awasthi		
297.	Need to look into the technical competence of the West German firm (K.F.W.) before awarding contract to them by Lignite Corporation Ltd., for Supply of sophisticated equipments.	Shri H.N. Nanje Gowda	\$_5,86	9 14
298.	Need to repair and deve- lop Buckingham Canal.	Shri P, Penchalaish	1	

1	2	3	4	5
299	Need to take effective measures to check pollution caused by tobacco dust in the districts of Etah, Farukhabad and Mainpuri of Uttar Pradesh.	Shri Mohd, Mah- fooz Ali khan		н м
300.	Need to take necessary remedial measures to con- trol pollution caused by various industrial esta- blishments in Mirzapur district of Uttar Pradesh.	Shri¶Ram Pyare Panika		
301.	Need to provide facilities in all T.V. centres in Kerala for relaying pro- grammes in Malyalam from T.V. Stations in Tri- vandrum.	Shri V.S. Vijaya- raghavan		
302.	Need to convert the na- tional highway between Bangalore and Nelaman- gala into a double road.	Shri G.S. Basavaraj		
303.	Need to extend the Tirori- Tumsar Road Passenger train upto Bhandrara town and convert Chan- drapur-Gondia-Jabalpur narrow gauge railway line into broad gauge.	Shri Koshav Rao Pardhi		
304.	Need to set up the pro- posed steel plant at Daitari in Orissa	Shri Anadi Charan Das	6.5.86	0 09
	Need to ensure that deve- lopment of hilly negions is not hampered because of the implementation of Forest Conservation Act.	Shri Brahma Dutt		

1	2	3	4	5
306.	Need to limit the LPG cylinder qouts to one thou- sand cylinders per dealer for ensuring speedy deli- very to the consumers.	Shri Balwant Singh Ramoowalia		н м
307.	Need to provide stoppinge of the Chetak Express Train at Harsauli railway station in Rajasthan	Shri Ram Singh Y ada v		
308.	Need to increase the number of direct trains from the metropolitan cities to Kerala and also run adequate number of summer specials,	Shri K. Mohandas		
309.	Need to provide compen- sation and rehabilitation grants to the persons whose houses and crops have been damaged due to water logging in ladira Gandhi Canal and other areas in Rajasthan,	Shri Birbal		
310,	Need to connect Ranak- pur Jain Temple in the Aravali Hills of Rajasthan with Vayudoot service,	Shri Mool Chand Daga	7.5.86	ò 14
311.	Need to introduce Vayu- doot service linking Tri- vandrum and Cochin with Kumali in the western Ghats region.	Prof. P.J. Kurien		0 17
312.	Need to declare Kalahandi district of Orissa as a 'No Industry District' and give incentives for setting up industries in that district.	Shri Jagannath Patnaik		,

1	2	3	4	5
313.	Need to retain the Advance Flood Forecasting Division in Burla and to set up branches thereof at some other places in Orissa.	Smt, Jayanti Patnaik		н м
314.	Need to take necessary measures to preserve 'Salar' trees in Chittor- garh, Rajasthan.	Prof. Nirmala Kumari Shaktawat		
315.	Need to grant early clear- ance to the Super Ther- mal Power Project pro- posed to be set up at Talcher in Orissa.	Shri Chintamani Panigrahi		
316.	Need to build necessary infrastructure for the rapid economic development of Tripura.	Shri Hannan Mollah		
317.	Need to grant de jure recognition to All India Kendriya Vidyalaya Asso- ciation (AIKVA).	Shri Syed Shah a- buddia		
318.	Need to introduce Indi- genous dry land farm- ing technology in areas which lack irrigation faci- lities.	Shri Chintamani Jena		
319.	Need to undertake a survey of water logged areas in the country and take nece- ssary measures to save crops from destruction in such areas.	Shri Ram Pujan Patol		
320.	Need to execute the work of Sakri-Hasanpur railway line,	Dr. G.S. Raj- hans	1	

1	2	3	4	5	
				ни	1
321.	Need to provide addi- tional financial assistance to the tune of Rs. 13.56 crores to the Government of Madhya Pradesh for implementing water supply schemes in problem vil- lages and towns.	Km. Pushpa Devi			
322.	Need to erect a monument in memory of late Shri Sibte Hasan.	Shri Aziz Qureshi			
323.	Need to extend financial assistance to the Kamla (Textile) Mills Private Ltd., Bombay	Shri Vijay'N, Patil			
324.	Need for construction of bridges at railway cros- sings over national high- ways in the country by the railway administration it- self.	Shri Dal Chander Jain	8,5,86	Ó 2	26
325.	Need for improvement of Telecommunication servic- es in Kangra, Hamirpur, Una and Bilaspur districts of Himachal Pradesh.	Prof. Narain Chand Parashar	ŀ		
326,	Need to extend financial assistance to the tune of rupees ten crores to the Government of Himachal Pradesh to provide relief to the viictims of the recent earth-quake.	Shrimati Chand- resh Kumari			
327.	Need to construct National Highway linking Rajahmundry and Nagpur by a direct route.	Shri Sri Hari Rao			

1	2	3	4		5
		ar ·		H	M
328.	Need to give protection to the indigenous industry manufacturing wattle ex- tract used in leather tan- ning.	Shri P. Kolan- daivelu			
329.	Need to provide special funds for purchasing ade- quate number of jeep mounted rigs to the State Government of Orissa for saline affected district	Shri Serat Kumar Deb			
330.	Need to provide adequate financial assistance to the State Government of Andhra Pradesh to overcome severe drought situation prevailing in the State.	Shri B.N. Reddy			

POSITION REGARDING RECEIPT OF REPLIES FROM MINISTERS CONCERNED AS ON 16.6,1986.

First Session

(15th January, 1985 to 30th January, 1985)

As on	Total Number of matters raised	Progress of replies ; sent to the Members and copies thereof endorsed to Lok Sabha Secretariat	Percentage of replies sent to the Members by the Ministers
1 .	2	3	4
16.6.86	61	50	82%
	!	Second Session	
	(13th Ma	rch, 1985 to 20th May, 1985)	
16,6,86	351	288	82,3%
		Third Session	
	(23rd Jul	ly, 1985 to 29th August, 1985)	
16,6.86	158	114	72%
	,	Fourth Session	-
	(18th Novemb	er, 1985 to 20th December, 198	5)
16,6.86	150	111	74%

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Businces		ime aken	Percentage to the total time taken
	Н	M	
ADJOURNMENT MOTIONS BILLS	6	45	1.9
(a) Government Bills	* 63	29	17.7
(b) Private Members' Bills	12	05	3,4
BUDGETS			
(a) Railway Budget	@19	28	5.4
(b) General Budget	113	48	31.7
CALLING ATTENTION NOTICES			
(RULE 197)	10	11	2.8
DISCUSSIONS			
(a) Short Duration Discussions (Rule 193)	22	-	6.4
(b) Half-an-Hour Discussions (Rule 55)	4	37	1,3
MATTERS UNDER RULE 377	8	18	2,3
MOTION UNDER RULE 388	0	01	_
PRESIDENT'S ADDRESS	13	20	3.7
QUESTIONS			
RESOLUTIONS	43	36	12,1
(a) Government Resolutions	@11	58	3.3
(b) Statutory Resolutions	*0	39	0,2
(c) Private Members' Resolutions	11	38	3,2
STATEMENTS (Rule 372)	2	34	0.7
OTHER MATTERS such as Oath or Affirma- tion, Papers laid on the Table, Obituary References, Questions of Privilege, Points			
of Order, Personal Explanations etc.	13	52	3.9
	359	18	100.0

^{*} Joint discussion took place on certain Statutory Resulutions [vide Statement No. 17 (iii) Sl. Nos. 1 to 3 and 5] and Motions for consideration of the connected Government Bills [vide Statement No. 3 (i) Sl. Nos. 6, 11, 18 and 26]. Time taken on Joint discussion has been shown under Government Bills.

Printed at : Akashdeep Printers, 20, Darya Ganj, New Delhi-110002

[@] Joint discussion took place on a Government Resolution [vide Statement No. 17 (ii) Sl. No. 1], (ii) Demands for Grants in respect of Budget (Railways) for 1986-87, (iii) Supplementary Demands for Grants (Railways) for 1985-86 and (iv) Demands for Excess Grants (Railways) for 1983-84. Time taken on joint discussion has been shown under Railway Budget.